

**Central Administrative Tribunal
Principal Bench**

**CP No.776/2017
in
OA No.2480/2015**

New Delhi, this the 15th day of January, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Shri Banwari Lal Sharma,
Retired Senior Accounts Officer,
125, Bahawalpur Co-operative Society,
Plot No.1, Sector-4,
DWARKA,
New Delhi-110078.

...Applicant

(By Advocate : Shri Vidya Sagar)

Versus

1. Ms. Preeti Sudan,
Secretary,
Ministry of Health and Family Welfare,
Nirman Bhawan,
New Delhi.
2. Dr. R.K. Vats,
Director General of Health Services,
Nirman Bhawan (Room No.446-A),
New Delhi.

...Respondents

(By Advocate : Shri C. Bheemanna)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

When the matter was taken up for hearing, it is submitted that the orders of this Tribunal have been complied with. Accordingly, the CP is closed. Notices are discharged.

(Nita Chowdhury)
Member (A)
'rk'

(V. Ajay Kumar)
Member (J)